NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/36/2017

NAME OF THE PETITIONER(S): P.S SASIDHARAN

NAME OF THE RESPONDENT(S): PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS

UNDER SECTION: 241/242

S.No. NAME (IN CAPITAL): DESIGNATION: SIGNATURE

REPRESENTATION BY WHOM

1) P. Stala May

(Anal Representation by Whom)

B. CHRIST DAS.

Curel for Regalat

ORDER

Counsel for petitioner present. Counsel for R3 & R5 present and filed counter in CA 81/2017 and also in the main CP and furnished a copy of the same to the other side and sought time for filing counter on behalf of other respondents. Counsel for petitioner sought time for filing rejoinder. Time extended at their request. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc